

- (i) Improvement of container handling facilities;
- (ii) Replacement of Pir Pau oil pier;
- (iii) Replacement of outer lock gate at Indira Dock;
- (iv) Replacement of fire fighting vessel;
- (v) Provision of computer management information system;
- (iv) Replacement of one Caission gate each of Hughes and Merewether dry docks and repair to existing facilities at the dry docks.

Proposal regarding other Ports are yet to be finalised and would be taken up for consideration when the 8th plan is finalised.

The following works are envisaged in the development by the State Government of Kakinada Port:

- (i) Construction of three deep water berths, extension of break water and dredging of access channel.
- (ii) Provision of ancillary facilities.

Pending Applications for Telephone Connections in Hoshiarpur (Punjab)

2688. SHRIKAMAL CHAUDHARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications pending for telephone connections in Hoshiarpur (Punjab);

(b) the steps taken or proposed to be taken by Government to clear the waiting list; and

(c) the time by which the capacity of the

present exchange will be expanded?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) 1323 as on 28.2.90.

(b) and (c). To clear the waiting list the existing 2100 lines electromechanical exchange is likely to be replaced by 4500 lines Electronic exchange in the middle of the 8th Five Year Plan.

Commissions of Inquiry

2689. SHRIMATI USHA SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Commissions of Inquiry appointed during the last three years under the Commissions of Inquiry Act;

(b) the number out of them which have since submitted their reports and how many such reports have been made public; and

(c) the particulars of the Commissions whose reports have not been made public and the reason for not making them public?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The requisite information in respect of Commissions set up under the Commissions of Inquiry Act, 1952 by the Ministries/ Departments of the Government of India is being collected and will be laid on the Table of the House.

Accidents Involving DTC and Private Buses

2690. SHRI RAM SAGAR (Saidpur): Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of accidents involving